GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4953 ANSWERED ON:26.08.2010 DISAPPEARED COMPANIES Lal Shri Kirodi

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the number of companies disappeared during the current year;

(b) whether the Government is contemplating to amend the norms to trace the disappearing companies; and

(c) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) The term disappeared companies is not defined under the Companies Act, 1956 or the Rules and Regulations issued thereunder. However, no case of disappeared company has been brought to the notice of the Ministry of Corporate Affairs in the current year.

(b) & (c) Do not arise.